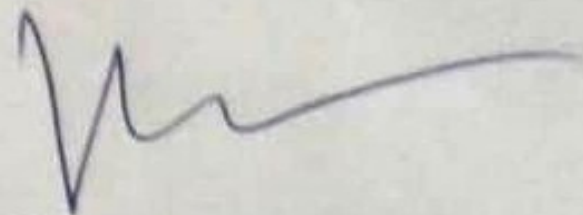


Dated:-27-5-2020

NOTICE

Please take notice that the judgment in OS.87/2018 and orders in IA.503/2018 in OS.87/2018 on the file of Principal Senior Civil judge Court, Tenali, will be pronounced i.e, on 28.05.2020.



Supertintendent,  
Prl. Senior Civil Judge Court,  
Tenali.

Copy to:-

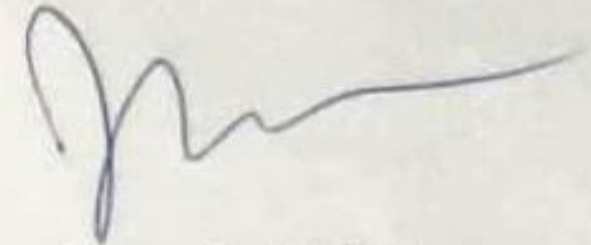
Sri K.V.R. Mohana Rao, Advocate for Plaintiff.

Sri C. Krishna Rao, Advocate for Defendant.

Dated:-27-5-2020

**NOTICE**

Please take notice that the judgment in OS.89/2018 and orders in IA.501/2018 in OS.89/2018 on the file of Principal Senior Civil judge Court, Tenali, will be pronounced on 28.05.2020.



Supertintendent,  
Prl. Senior Civil Judge Court,  
Tenali.

Copy to:-

Sri K.V.R. Mohana Rao, Advocate for Plaintiff.

Sri C. Krishna Rao, Advocate for Defendant.